

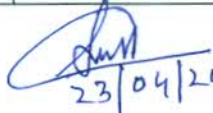
BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.697/KB/2017

**Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B.Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd April 2018, 10.30 A.M

Name of the Company		Savitri Financial Advisory Pvt.Ltd -Vs-Registrar of Companies, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	SUMANTRA SARATHI MAHATA PRACTISING COMPANY SECRETARY	SAVITRI FINANCIAL ADVISORY PVT LTD	 23/04/2018

ORDER

Ld. Pr. CS appearing for the appellant sought time to produce the documents so as to establish that the company is an on-going concern. Directed to produce it within 7 days by way of filing supplementary affidavit.

For further consideration list it on 16/07/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)